

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

S.M.W. (C) No.1 of 2017

IN RE : CENTRAL SELECTION MECHANISM FOR SUBORDINATE JUDICIARY

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 18-08-2017 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE A.M. KHANWILKARMr. Arvind P. Datar, Sr. Adv. (Amicus Curiae)
Ms. Niharika, Adv.

For appearing parties :

Mr. Ranjit Kumar, SG
Mr. R. Balasubramanian, Adv.
Ms. Binu Tamta, Adv.
Mr. Swarupma Chaturvedi, Adv.
Ms. Aarti Sharma, Adv.
Mr. Amrish Kr. Sharma, Adv.
For Mr. Mukesh Kumar Maroria, AORDelhi High Ct. Mr. A.D.N. Rao, AOR
Mr. A. Venkatesh, Adv.
Mr. Rahul Mishra, Adv.Gauhati High Ct. Mr. Vijay Hansaria, Sr. Adv.
Ms. Sneha Kalita, AOR
Mr. Avnish Pandey, Adv.Calcutta High Ct. Mr. Jaideep Gupta, Sr. Adv.
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Mr. Gaurav Shukla, Adv.
For Mr. C.D. Singh, AOR

Manipur High Ct.	Ms. Sneha Kalita,AOR
Meghalaya High Ct.	Mr. Sanjay Kumar Pathak,AOR Mr. Satya Veer Singh,Adv.
Rajasthan High Ct.	Mr. Mukul Kumar,AOR
Tripura High Ct.	Mr. Naresh K. Sharma,AOR
Uttarakhand High Ct.	Mr. Mukesh K. Giri,AOR
J&K High Ct.	Mr. Bharat Sangal,AOR Ms. Vernika Tomar,Adv.
Chhattisgarh High Ct.	Mr. Apoorv Kurup,AOR Mr. A.C. Boxipotro,Adv.
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	Mr. Manik Garg,Adv.
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State of Manipur	Mr. Sapam Biswajit Meitei,Adv. Mr. Naresh Kumar Gaur,Adv. Mr. Ashok Kumar Singh,AOR
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State of WB	Mr. Rakesh Dwivedi,Sr.Adv. Mr. Kalyan Bandhopadhaya,Sr.Adv. Mr. Raja Chatterjee,Adv. Mr. Chanchal Kr. Ganguli,AOR Mr. Adeel Ahmed,Adv. Mr. Piyush Sachdev,Adv. Ms. Runa Bhuyan,Adv.
NCT of Delhi	Ms. Rashmi Malhotra,AOR Mr. Ajay Kumar Singh,Adv. Mr. B.V. Balram Das,AOR Mr. Ramesh Singh,Adv. Mr. Dhananjaya Mishra,Adv. Mr. Arnav Dash,Adv.
Govt.of Puducherry	Mr. R. Venkataramani,Sr.Adv. Mr. V.G. Pragasam,Adv. Mr. Prabu Ramasubramanian,Adv. Mr. Yashraj Singh Bundela,Adv. Mr. Praveen Vignesh,Adv.
UT of Andaman & Nicobar Admn.	Mr. K.V. Jagdishvaran,Adv. Ms. G. Indira,Adv. Mr. Pankaj Pandey,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Post the matter for further hearing on 21.8.2017, at
2.00 p.m., as Part-heard.

(Sarita Purohit)
Court Master

(Renuka Sadana)
Assistant Registrar